Name of the Corporate Debtor: Ultra Tile Private Limited; Date of Commencement of CIRP; 31-03-2021; List of Creditors as on: 24-09-2021; Name of IP: Mr. Lingumgunta Venkata Shyam Sundar; Process Number: 1; Last 5 digitof registration number: 10775

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim		Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	91.42	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	47.96	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	52738670	1	52738670	89.05	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	83753263	0	0		0	0	83753263	NA
5	Operational creditors (Workmen)	0	0	0	0		0		0	NA
6	Operational creditors (Employees)	0	0	0	0		0		0	NA
7	Operational creditors (Government Dues)	5	14902377	1	714991	1.21	0	0	14187386	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	99706178	6	5771818	9.75	0		93934360	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0		0	NA
Total		22	251100488	8	59225479	100.00	0	0	191875009	